



IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 212
(IB)-2581(ND)2019
IA-1816/2023

IN THE MATTER OF:

M/s. Jakson Engineers Limited

...

Applicant/Petitioner

Versus

M/s. UM Green Lighting Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 04.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP

: Mr. Rajeev Bhatnagar

ORDER

IA-1816/2023: There is no appearance on behalf of the IBBI nor there is any report filed on its behalf. Issue fresh notice to IBBI with a request to look into the matter in terms of our order dated 10.04.2023. The Court Officer is directed to forward a copy of this order as also the order dated 10.04.2023 to IBBI for its view in the matter and filing of response qua issues set forth in the order.

List on 05.06.2023.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)